

(d) if so, when these Schemes are likely to be implemented and the time scheduled for their completion ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) (SHRI B. N. KUREEL) : (a) Rural Electrification schemes are financed from State Plan resources inclusive of overall Central assistance. In addition the Rural Electrification Corporation in the Central Sector provides funds for financing of rural electrification schemes. So far the Rural Electrification Corporation has sanctioned six schemes of the West Bengal State Electricity Board estimated to cost about Rs. 400 lakhs which, on completion, would provide for the electrification of 1344 villages and energisation of 6856 pumpsets.

(b) The State Electricity Board have drawn up schemes estimated to cost Rs. 9.43 crores for implementation under the State Plan. These schemes are expected to provide irrigation to an area of about 50,000 acres during the Fourth Plan.

(c) A scheme for the Midnapur District estimated to cost Rs. 96.14 lakhs for the electrification of 362 villages and the energisation of 1045 pumpsets has been sanctioned by the Rural Electrification Corporation. Another scheme relating to Midnapur district is expected to be submitted shortly by the State Electricity Board to the Rural Electrification Corporation.

(d) The schemes sanctioned by the Rural Electrification Corporation are expected

to be completed within a period of five years or earlier.

Number of Candidates who Contested Mid-Term Election and Votes Polled

946. SHRI RAMAVATAR SHASTRI : Will the Minister of LAW AND JUSTICE (VIDHI AUR NYAYA MANTRI) be pleased to state :

(a) the total number of candidates who contested Lok Sabha mid-term elections, their number party-wise as also the number of independent candidates separately ;

(b) the number of votes polled by each party and independent candidates separately ;

(c) whether security deposits of a number of candidates have been forfeited ; and

(d) if so, the number thereof, party-wise, and the total amount earned by Government thereby ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (VIDHI AUR NYAYA MANTRALAYA MEN RAJYA MANTRI) (SHRI NITIRAJ SINGH CHAUDHARY) : (a) and (b). A statement giving the required information is attached.

(c) Yes, Sir.

(d) The information is being compiled.

STATEMENT

General Elections, 1971

House of the People

Parties	Total No. of contestants	Valid Votes Polled	Percentage
National Parties (Total)	1,222	11,41,00,734	77.86
Indian National Congress (Presided over by Shri Jagjivan Ram)	440	6,40,20,313	43.69
Indian National Congress (Presided over by Shri Nijalingappa)	238	1,52,79,039	10.43
Swatantra Party	59	44,98,187	3.07
Atmi Bhardya: Jana Sangh	157	1,07,88,896	7.36
Samyukta Socialist Party	93	35,55,104	2.43
Pras. Socialist Party	63	15,25,787	1.04
Communist Party of India	87	69,22,477	4.72
Communist Party of India (Marxist)	85	75,10,931	5.13
State Parties	251	1,50,41,405	10.27
Bharatiya Kisan Dal	95	31,68,136	2.16
All India Forward Block	24	9,68,914	0.66
Vishw Haryana Party	8	3,52,514	0.24
Others	124	1,05,51,841	7.20
Registered Unrecognised Parties	173	51,20,050	3.49
Independents	1,135	1,22,78,977	8.38
Grand Total	2,781	14,65,41,166	100.00

Note 5.—This statement does not include the figures of Ladakh (Jammu and Kashmir) constituency where the poll has been postponed.